

Office Notice, Office
Memorandum, of Coram
Appearance, Tribunal's
Orders of direction &
Registrar's Orders.

Tribunal's Orders

Sl. No. 459/92

Date noted ~~16-7-92~~

APPLICANT

Consented for Admission/
..... hearing
~~including point of Limitation~~
~~/condonation of delay~~
on 23/6/92

for Registrar

23-6-92

Notice is issued
to Resp on 30-6-92
NB

Notice dt 30-6-92
served on Res 1 to 3
AS on dt 6-7-92
NB
16-7-92

Mr. D.V. Gangal, advocate for
the applicant.

Issue notice to the respondents
returnable on 6-8-92 for
admission and interim relief.
no interim relief at this
stage.

(J.P. SHARMA)
M(J)

(M.Y. PRIOLKAR)
M(A)

Dated 6-8-92

Mr. D.V. Gangal for
the applicant.

Mr. Gangal has filed
an application for withdrawal
of the O.A. Application is
allowed. O.A. 615/92 is
dismissed as withdrawn.

6/8/92
Order/Indorsement despatched
to Applicant/Respondent(s)
on 26-8-92

(M.Y. Priolkar)
M(A)

Sy
(S.K. Sharma)
Vc